

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 4631 of 2018

With

W.P.(C) No. 4660 of 2018

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. Ankit Kumar, Advocate
For the State : Mr. Deepak Kumar Dubey, A.C. to A.A.G.-II

09/08.09.2021 The present cases are taken up through video conferencing.

Mr. Deepak Kumar Dubey, learned A.C. to A.A.G.-II appearing on behalf of the State respondents, submits that instruction has already been received in the matter. He, accordingly, prays for one week's time to file counter affidavit.

Considering the aforesaid prayer, put up these cases after one week under the heading for "Orders" for consideration of I.A. No. 2192 of 2021 filed in W.P.(C) No. 4631 of 2018 and I.A. No. 2191 of 2021 filed in W.P.(C) No. 4660 of 2018.

(Rajesh Shankar, J.)

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